

(a) the number of beneficiaries living in tribal and desert-prone areas who got 50 per cent of subsidy in the year 1984-85 under Integrated Rural Development Programme and the total amount of subsidy given to them; and

(b) the number of such beneficiaries living in tribal and desert-prone areas of Pali District, Rajasthan who got 50 per cent of subsidy during 1984-85 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Under the Integrated Rural Development Programme 50% subsidy is given to Scheduled tribe beneficiaries only. During 1984-85, 4.87 lakh Scheduled tribe families were assisted under the programme. The amount of subsidy disbursed to them was Rs. 56.98 crores.

(b) 364 Scheduled tribe families were assisted under the programme during 1984-85 in Pali district of Rajasthan.

Deterioration in the Conditions of ESI Hospitals and Dispensaries in the Country

*88. **SHRI BANWARI LAL PUROHIT :** Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware of the fact that the conditions of the ESI hospitals and dispensaries in the country is deteriorating day by day;

(b) if so, whether there is shortage of medicines and equipments in the ESI hospitals and dispensaries; and

(c) if so, steps Government have taken/propose to take to improve the conditions of the ESI hospitals and dispensaries ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (c). Under the E. S. I. Scheme, there are 85 hospitals with 17,102 beds and about 1200 dispensaries which provide medical coverage to nearly 61½ lakhs employees and their families *i.e.* nearly 2.72 crore beneficiaries. All the hospitals and dispensaries except those in the Union Territory of Delhi are being managed through State Governments, which provide the medical and para-medical staff and also make

arrangements for procurement of medicines and equipment. Sporadic complaints are received from time to time from certain areas and these are being examined and referred to State Governments concerned. It is, however, not correct to say that the facilities in hospitals in hospitals and dispensaries are deteriorating day by day. A General Purposes Sub-Committee of the E.S.I.C., comprising of representatives of Employers, Employees, Medical Profession and a Member of Parliament, visits E.S.I. institutions in various States and on the basis of their report steps are taken to meet the deficiencies. This is a continuing exercise.

D.D.A. Flats at Kishangarh, Mehrauli

*89. **SHRI P. PENCHALLAIAH :**
SHRI HARI KRISHNA SHASTRI :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the attention of Government has been drawn to a news item about a Report by the experts of the Indian Institute of Technology, Delhi to the effect that DDA has built 512 flats at Kishangarh, Mehrauli under Self Financing Scheme without proper foundation; and

(b) if so, the action taken against the erring staff, officers and the contractor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes, Sir. Inadequate foundation has been found in 192 and not 512 flats in Kishangarh.

(b) The case has been handed over to the CBI for criminal enquiry. Meanwhile, 5 DDA officers concerned with the work have been suspended pending regular departmental proceedings. The cases of two officers who have reverted to their parent department of CPWD, are being processed in the Ministry/CPWD.

Payments to the contractor have been stopped with effect from 3-2-1984, the date when this defect was noticed. He has also been debarred from further tendering.

[*Translation*]

Review of Implementation of IRDP

*90. **SHRI DILEEP SINGH BHURIA :** Will the Minister of AGRICULTURE and